(c) and (d) The gold prices are broadly driven by the international gold prices. Government has minimal control over them.

## Providing protection to workers in unorganized sector

\*397. SHRIMATI MOHSINA KIDWAI: SHRIMATI SHOBHANA BHARTIA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Unorganized Workers Social Security Act, 2008 was enacted to provide social security to the workers in the unorganized sector;
- (b) if so, whether Government has now decided to constitute a sub-committee on unorganized sector;
  - (c) if so, the details thereof;
- (d) whether the workers in the unorganized sector remain unprotected inspite of enactment of the Unorganised Workers Social Security Act, 2008; and
- (e) if so, the other steps Government proposes to take to provide adequate protection to workers in the unorganized sector?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (e) The Government has enacted the Unorganised Workers' Social Security Act, 2008. The Act provides for constitution for National Social Security Board which shall recommend formulation of social security schemes viz. life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Central Government. The schemes as are listed in Schedule-I of the Act are already in operation. These schemes provide social security cover to some segments of unorganized workers. As mandated under the Act, the Government has also constituted the National Social Security Board under the Chairmanship of Minister of Labour and Employment. The Board held its first meeting on 23.9.2009. Consequent to a decision taken in the meeting, a tripartite Sub-Committee consisting of representatives of workers, employers and civil society has been constituted to: (i) consider and recommend ways and means to extend existing social security schemes like RSBY, to other segments of unorganized workers (ii) examine and suggest other social security schemes for unorganized workers, including the mechanism for implementation and the funding thereof (iii) any other suggestion regarding providing social security to unorganized workers. The Sub-Committee has already met twice. The recommendations of the Sub-Committee would be placed before the National Social Security Board.

## Ban on online lotteries

\*398 SHRI ABDUL WAHAB PEEVEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Kerala Government has sought a ban on online lotteries;
- (b) if so, the details thereof; and